



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 06-02-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Rajendra Singh Shekhawat, Advocate	S.B. Cr. Revision No. 1068/2016 Om Prakash Verma Vs. Smt. Komal	Deepak Meena N.C. Sharma	Rajesh Sharma
2	Sh. Swaraj Sharma, Advocate	S.B. Civil Revision No. 185/2015 & 142/2015 Lalit Kishore Jaju Vs. Dr. Sanjay Prabhune	Manish Sharma Sudesh Bansal	R.K. Daga
3	Smt. Madhuri Singh, Advocate	D.B. Civil Misc. Appeal No. 2180/16 & 2181/16 Pragati Kasliwal Vs. Kapil Jain	Rajesh Mootha	A.K. Jain
4	Smt. Sumati Bishoni, Advocate	S.B. Cr. Writ Petition No. 127/2016 Ahasan Ahamad Vs. Jarina@Baby	Karan Pal Singh	Rishiraj Singh, PP
5	Smt. Sumati Bishoni, Advocate	S.B. Civil Writ Petition No. 15880/2016 Amit Jain Vs. Rajesh Jain	Vigyan Shah	Gajendra Singh Rathore
6	Sh. Satish Kumar Awasthi, Advocate	S.B. Civil Writ Petition No. 6926/ 2014 Smt. Motya Vs. State	M.K. Chaturvedi	Arvind Gurjar
7	Sh. Shashi Bhusan Gupta, Advocate	S.B. Cr. Revision No. 1056/2009 Kajod Vs. Smt. Shanti Devi	Saransh Saini	D.K. Bhardwaj
8	Smt. Alka Bhatnagar, Advocate	D.B. Civil Misc. Appeal No. 2792/14 & 2786/14 Indra Kumar Vs. Rajkumari	Sudarsan Ladda	Rajneesh Gupta
9	Sh. Basant Singh Chhaba; Advocate	S.B. Cr. Misc. Petition No. 5420/2016 Mukesh Barad Vs. State	G.L. Sharma	N.S. Dhakkad, PP
10	Ms. Anita Agarwal, Advocate	S.B. Cr. Revision No. 700/2016 & 699/2016 Yashoverdhan Singh Vs. Smt. Chitra Shishodia	Nikhil Simlote	R.A. Katta

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur



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Cause List Date 07-02-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Cr. Misc. Bail Application No. 818/2017 Beena Vs. State	Anil Khanna	Neeraj Batra
2	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Cr. Revision No. 1426/2016, 1056/2016 & 1057/2016 Smt. Anuradha Sharma Vs. Divya Prakash Sharma	P.C. Sharma	Ms. Meenakshi Pareek
3	Sh. G.K. Garg, Sr. Advocate	S.B. Arbitration Application No. 5/2015 M/s MD Construction Vs. M/s Laxmi Prime Buildwell Pvt Ltd	Ajay Goyal	R.R. Choudhary
4	Sh. Suresh Pareek, Sr. Advocate	S.B. Civil Misc. Appeal No. 3284/ 2005 Amit Singh Vs. Smt. Rekha Rani	D.V. Tholia	Shalini Sheoran
5	Sh. D.S. Vashishtha, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2501/2015 Smt. Anita Sharma (Chandrakala) Vs. Pushpendra Deep Pataliya	Prahlad Sharma	Bharti Sharma
6	Sh. Ravi Bhojak , Advocate	S.B. Civil Writ Petition No. 2018/2009 Raj Rajya Sahakari Upbhokta Vs. Kamdhenu Construction Pvt. Ltd	Nikhil Simlote	Kapil Bardhar
7	Sh. S.P. Mathur, Advocate	S.B. Civil First Appeal No. 591/2009 Suresh Chand Gupta Vs. Mahesh Chand Gupta	S.K. Bansal	Ajeet Bhandari
8	Sh. Pankaj Gupta, Advocate	SB Civil Misc. Stay Application No. 360/07 in S.B. Civil First Appeal No. S37/07 Daulat Ram Sain Vs. Ganpat Lal	SC Gupta	VS Chauhan
9	Sh. P.K. Kasliwal, Advocate	S.B. Civil Writ Petition No. 3029/2015 Mahendra Koolwal Vs. Jai Gopal Madan	Saransh Saini	Mahesh Gupta
10	Smt. Madhuri Singh Advocate	S.B. Cr. Misc. Petition No. 5642/2016 Shantnu Garg Vs. State	Madhav Mitra	N.S. Shekhawat, PP

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"Help The Needy – Timely Help May Create History"